

(ख) यदि हां, तो करार का ब्यौरा क्या है ; और

(ग) उस पर कितनी धनराशि खर्च की जायेगी ?

■(ESTABLISHMENT OF A PLANT IN JAL-GAON

504. SHRI SURAJ PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a 'Kellachurna' production plant is being established in Jalgaon in Maharashtra in collaboration with a foreign firm;

(b) if so, what are the details of the agreement; and

(c) what amount of money will be spent thereon?!

औद्योगिक विकास, आंतरिक व्यापार और सभवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद): (क) से (ग) "केला चूर्ण" बनाने के लिए महाराष्ट्र में जलगांव में लगभग 18 लाख रुपये के विनियोजन से एक संयंत्र स्थापित किया है। इसमें कोई विदेशी सहयोग निहित नहीं है।

[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) A plant with an approximate investment of Rs. 18 lakhs has been set up in Jalgaon in Maharashtra for the manufacture of 'Banana Powder'. There is no foreign collaboration involved in it.]

JM. P.'S REPRESENTATION ABOUT REFERRING OF GOVARDHANDAS VS. NATHU RAM MIRDHA CASE TO CBI.

658. SHRI LOKANATH MISRA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that several Members of Parliament have written to him and also to the Chief Election Commissioner requesting for entrusting the case arising out of the recent judgements of the Supreme Court regarding Govardhan Das *versus* Shri Nathu Ram Mirdha to the Central Bureau of Investigation; and

[English translation. ^Transferred from the 13th May, 1970,

(b) if so, the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHAMMED YUNUS SALEEM) : (a) Yes, Sir.

(b) The Election Commission has taken action to have the matter fully investigated so that appropriate and effective action can be initiated for eliminating such malpractices in future.

†STEEL PLANT AT SALEM

712. SHRI THILL AT VILLALAN : SHRI KANCHI KALYANA-SUNDARAM :

SHRI T. K. SRINIVASAN :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government propose to reallocate the finances for the newly announced steel plant at Salem; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) and

(b) The action taken during the Fourth Plan to implement the recent decision to set up a steel plant at Salem is proposed to be financed out of the lump allocation of Rs. 110 crores made in the Plan for New Steel Plants. No reallocation is proposed at present.

†SELECTION OF INDUSTRIALLY BACKWARD DISTRICTS

755. SHRI SWAISINGH SISODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Planning Commission has laid down the criteria to be adopted for the selection of industrially backward districts in consultation with the financial institutions and the States;

■(Transferred from the 14th May, 1970,